

DIVISION BENCH
COURT - I

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/91(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES KOLKATA WEST BENGAL IN THE MATTER OF APARNA MECHANICALS PVT LTD
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearance(via video conference/physically)

Mrs. Prity Panja, Adv.] For the Appellant

Mr. Chandan Ji] RoC, West Bengal

ORDER

1. Ld. Counsel for the appellant present. Mr. Chandan Ji, for the RoC, West Bengal present.
2. Report of RoC, West Bengal has been filed.
3. Post this matter for arguments on **21.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**